

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
23-07-2024 AT 10:30 AM**

**CP(IB) No. 367/95/HDB/2022**

**AND**

**IA (IBC) 1350/2024 in CP(IB) No. 367/95/HDB/2022**

u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

Bank of Maharashtra

**...Petitioner**

**AND**

Smt. Rayapudi Rama Devi (Bakeys Foods Private Limited)

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 1350/2024**

Learned Counsel Mr.Varun Ambati for the Applicant and Learned Resolution Professional Mr.Murali Mohan Chevuturi present through VC. The Learned Counsel for the Applicant states that he is not ready. At request matter adjourned to 02.08.2024 for hearing.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**